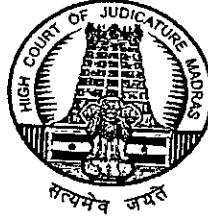


R.O.C.No.72375-A/2017-B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 159 / 2017

The Government in G.O.Ms.No.206, Home(Cts.III) Department, dated 03.03.2015, have issued orders for constitution of a separate District Munsif Court at Vaniyambadi, by converting the existing Additional District Munsif Court, Vaniyambadi, Vellore District.

The Government in G.O.Ms.No.302, Home (Courts-II) Department, dated 05.04.2017, have also issued orders for constitution of a separate Judicial Magistrate Court at Vaniyambadi, by converting the existing Principal District Munsif-cum-Judicial Magistrate Court, Vaniyambadi, Vellore District, in the cadre of Civil Judge.

Tmt.P.T.Jenifer, Additional District Munsif, Vaniyambadi, Vellore, is transferred and posted as District Munsif, Vaniyambadi, in the aforesaid separately sanctioned Court.

Thiru.K.V.Sakthivel, Principal District Munsif-cum-Judicial Magistrate, Vaniyambadi, Vellore, is transferred and posted as Judicial Magistrate, Vaniyambadi, in the aforesaid separately sanctioned Court.

HIGH COURT, MADRAS.

DATED : 14.09.2017

R. J. S. 14/9/17
REGISTRAR GENERAL

To

1. Tmt.P.T.Jenifer, Additional District Munsif, Vaniyambadi, Vellore.
2. Thiru.K.V.Sakthivel, Principal District Munsif-cum-Judicial Magistrate, Vaniyambadi, Vellore.
3. The Additional District Munsif, Vaniyambadi, Vellore.
4. The Principal District-cum-Judicial Magistrate, Vaniyambadi, Vellore.
5. The Principal District Judge, Vellore.

6. The Chief Judicial Magistrate, Vellore.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
8. The Treasury Officer, Vellore.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
 2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
 3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
 4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
 5. The Registrar (Vigilance), High Court, Madras (12 copies).
 6. The Registrar (IT-cum-Statistics), High Court, Madras.
 7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
 8. The Registrar (Judicial), High Court, Madras.
 9. The Registrar (Management), High Court, Madras.
 10. The Registrar (Special Cell), High Court, Madras.
 11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 12. The Registrar (District Judiciary), High Court, Madras.
 13. The Additional Registrar -I (Vigilance), High Court, Madras.
 14. The Registrar (Administration), High Court, Madras.
 15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
 16. The Registrar (Recruitment), High Court, Madras.
 17. The Official Assignee, High Court, Madras.
 18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
 19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
 20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
 23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
 24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
 25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore - 641 018.
 27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
 28. The Chief Accounts Officer, High Court, Madras.
 29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
 30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / B7 / 'J' / Library / Stationery Sections / Legal Cell / Server Room, High Court, Madras.
 31. The Technical Director, NIC, High Court, Madras.
 32. The Record Keeper, A.D. Records, High Court, Madras.
- + Spare 5.